

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 265 of 2012

Dated: 8th February, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Brihanmumbai Electric Supply & Transport ...Appellant (s)
Undertaking**

Versus

**Maharashtra Electricity Regulatory Commission & Ors.
...Respondent(s)**

Counsel for the Appellant(s) : Mr. Harinder Toor
Mr. Ganesh Kamath
Mr. N.V. Bhandari
Mr. Bhoshale
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Ms. Richa Bhardawaja for R-1

ORDER

The learned counsel for the Commission seeks some time to file the reply. Accordingly, he is directed to file the same on or before 21.02.2013 after serving copy on the other side.

Post the matter for hearing on **01.03.2013**. In the meantime, Rejoinder be filed on or before 28.02.2013 after serving copy on the other side.

Post the matter for hearing on **01.03.2013**.

**(Rakesh Nath)
Technical Member
ts/vs**

**(Justice M. Karpaga Vinayagam)
Chairperson**